



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 06.04.2026

### NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 30.03.2026, 01.04.2026 & 02.04.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1283 of 2024	Ajay Ramniwas Dhoot Vs. Ram Ratan Kanoongo & Anr.	30.03.2026	28.04.2026
2.	Comp. App. (AT) (Ins) No. 1565 of 2025  <b>Part Heard</b>	Progfin Pvt. Ltd. Vs. Ganesh Benzoplast Ltd.	01.04.2026	23.04.2026
3.	Comp. App. (AT) (Ins) No. 1696 of 2025  <b>(With Defects)</b>	Prime Metalloys Pvt. Ltd., In Consortium with Dinesh M Surana Vs. Ramchandra Dallaram Choudhary, RP for Surana Metal Cast (India) Pvt. Ltd. & Ors.  <b>With</b>	01.04.2026	23.04.2026
4.	Comp. App. (AT) (Ins) No. 1698 of 2025  <b>(With Defects)</b>	Prime Metalloys Pvt. Ltd. & Anr. Vs. Ramchandra Dallaram Choudhary, RP for Surana Metal Cast (India) Pvt. Ltd. & Ors.  <b>With</b>	01.04.2026	23.04.2026

5.	Comp. App. (AT) (Ins) No. 1807 of 2025	Sunil Mithalal Surana, Member of Suspended Board of Management of Surana Meta Cast (India) Pvt. Ltd. Vs. Ramchandra Dallaram Choudhary, RP for Surana Meta Cast (India) Pvt. Ltd. & Ors.	01.04.2026	23.04.2026
6.	Comp. App. (AT) (Ins) No. 419 & 420 of 2026	State Bank of India and Ors. Vs. Manoj Kumar Das & Ors.  <b>With</b>	02.04.2026	13.04.2026
7.	Comp. App. (AT) (Ins) No. 440 of 2026  <b>(With Defects)</b>	Sanjeev Chaddha & Ors. Vs. State Bank of India & Ors.	02.04.2026	13.04.2026
8.	Comp. App. (AT) (Ins) No. 1624 – 1626 of 2025 & I.A. No.6400, 6401 of 2025	Sun Infonet Pvt. Ltd. Vs. Haryana Telecom Ltd. & Ors.  <b>With</b>	01.04.2026	05.05.2026
9.	Comp. App. (AT) (Ins) No. 1789 – 1792 of 2025 & I.A. No. 6989, 6990, 6991 of 2025	Rama Land & Finance Company Vs. Haryana Telecom Ltd. & Ors.  <b>With</b>	01.04.2026	05.05.2026
10.	Comp. App. (AT) (Ins) No. 1648 & 1649 of 2025  <b>(With Defects)</b>	Deepinder Singh & Ors. Vs. Abhimanyu Singh Mehlawat & Anr.  <b>With</b>	01.04.2026	05.05.2026

<b>11.</b>	Comp. App. (AT) (Ins) No. 1650 – 1656 of 2025  <b>(With Defects)</b>	Madhava Prasad Vs. Abhimanyu Singh Mehlawat & Anr.  <b>With</b>	<b>01.04.2026</b>	<b>05.05.2026</b>
<b>12.</b>	Comp. App. (AT) (Ins) No. 2045 of 2025 & I.A. No. 7999 of 2025	ICL Enterprises LLP & Anr. Vs. Haryana Telecom Ltd. & Ors.	<b>01.04.2026</b>	<b>05.05.2026</b>
<b>13.</b>	Comp. App. (AT) (Ins) No. 1646 of 2025 & I.A. No. 6486 of 2025	Plum Salon Pvt. Ltd. Vs. Committee of Creditors, Dr Jain Video on Wheels Ltd. & Anr	<b>01.04.2026</b>	<b>06.05.2026</b>
<b>14.</b>	Comp. App. (AT) (Ins) No. 1967 of 2025 & I.A. No. 7831 of 2025	Genius Investofin Pvt. Ltd. Vs. Rajesh Jhunjhunwala & Ors. Liquidator for Parasrampur Synthetics Ltd.	<b>01.04.2026</b>	<b>07.05.2026</b>
<b>15.</b>	Comp. App. (AT) (Ins) No. 412 of 2024	Um Green Lighting Pvt. Ltd. Vs. CSA Corporation Pvt. Ltd.	<b>01.04.2026</b>	<b>11.05.2026</b>
<b>16.</b>	Comp. App. (AT) (Ins) No. 783 of 2024	HDFC Bank Ltd. Vs. Avil Menezes  <b>With</b>	<b>01.04.2026</b>	<b>12.05.2026</b>
<b>17.</b>	Comp. App. (AT) (Ins) No. 229 of 2024	Avil Menezes Liquidator of Sunil Hitech Engineers Ltd. Vs. HDFC Bank Ltd.	<b>01.04.2026</b>	<b>12.05.2026</b>

<b>18.</b>	Comp. App. (AT) (Ins) No. 349 of 2026	Sunil Surendrabhai Kakkad Vs. Samir Ganeshbhai Marathe & Anr.	<b>02.04.2026</b>	<b>13.05.2026</b>
<b>19.</b>	Comp. App. (AT) (Ins) No. 551 of 2026  <b>(With Defects)</b>	Sanjeev Chaddha & Ors. Vs. State Bank of India & Ors.	<b>02.04.2026</b>	<b>14.05.2026</b>
<b>20.</b>	Comp. App. (AT) (Ins) No. 872 of 2022 & I.A. No. 4811 of 2022	Bikram Bhadur, Suspended Director, Though Power of Attorney Holder, Mr. Navin Pant Vs. DSV Air & Sea Private Ltd. & Anr.  <b>With</b>	<b>02.04.2026</b>	<b>14.05.2026</b>
<b>21.</b>	Comp. App. (AT) (Ins) No. 1874 of 2024	Bikram Bhadur, Suspended Director Through Power of Attorney Holder, Mr. Navin Pant Vs. Devendra Umrao, Resolution Professional, Beoworld Pvt. Ltd. & Anr.	<b>02.04.2026</b>	<b>14.05.2026</b>
<b>22.</b>	Comp. App. (AT) (Ins) No. 1291 of 2024	Anil Goel Liquidator of Loha Ispaat Ltd. Vs. Rajesh Poddar & Ors.	<b>02.04.2026</b>	<b>15.05.2026</b>

By order of Hon'ble Chairperson  
-Sd/-  
Registrar